

Speaker because that is the only right procedure and the right standard of dignity and behaviour that is becoming of us....(Interruptions).

**Mr. Speaker:** She is only reiterating what I said.

**Raja Mahendra Pratap (Mathura):** Let us all form a harmonious group so that friction may be removed. We can all sit together and try to come to one point. Let there be harmony. (Interruptions)

**Shri C. K. Bhattacharyya (West Dinajpur):** May I make one submission? In the West Bengal Assembly, the Speaker allows the adjournment motions to be read in the House and then disallows them, if necessary.... (Interruptions)

**Mr. Speaker:** Order, order. We shall proceed to the next business.

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12.46 hrs.

#### PAPERS LAID ON THE TABLE

#### AMENDMENTS TO DELHI (CONTROL OF BUILDING OPERATIONS) REGULATIONS

**The Minister of Health (Shri Karmarkar):** I beg to lay on the Table, under sub-section (3) of Section 19 of the Delhi (Control of Building Operations) Act, 1955, a copy of each of the following Notifications making certain amendments to the Delhi (Control of Building Operations) Regulations:

- (i) S.R.O. No. 2777 dated the 24th November, 1958;
- (ii) S.R.O. No. 1710 dated the 25th May, 1957;
- (iii) S.R.O. No. 3083 dated the 28th September, 1957; and
- (iv) S.R.O. No. 3823 dated the 30th November, 1957.

[Placed in Library; See No. LT-918/58.]

#### HIMACHAL PRADESH SEED POTATO (CONTROL) ORDER

**The Minister of Cooperation (Dr. P. S. Deshmukh):** I beg to lay on the 184(A) LSD—5.

Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of the Himachal Pradesh Seed Potato (Control) Order, 1958 published in Notification No. G. S. R. 758A dated the 29th August, 1958.

[Placed in Library; See No. LT-919/58.]

#### AMENDMENTS TO DELHI MOTOR VEHICLES RULES

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of each of the following Notifications making certain amendments to the Delhi Motor Vehicles Rules, 1940:—

- (i) Notification No. F. 12/130/56-MT/HOME dated the 3rd September, 1958 published in Delhi Gazette;
- (ii) Notification No. 12/154/56-MT/HOME dated the 3rd September, 1958 published in Delhi Gazette;

[Placed in Library; See No. LT-920/58.]

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12.47 hrs.

#### MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 11th September, 1958, agreed without any amendment to the Banaras Hindu University (Amendment) Bill, 1958, which was passed by the Lok Sabha at its sitting held on the 2nd September, 1958".